

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs.
(Establishment Section) **Civil Secretariat,**
Srinagar/Jammu

Subject: Promotion in the Jammu and Kashmir Law Officers (Gazetted) Service.

Reference : Jammu and Kashmir Public Service Commission's No. PSC/DPS/16/2025-05 dated 04.07.2025 and No. PSC/DPS/44/2025-05 dated 09-07-2025.

Government Order No. 8253 -JK(LD) of 2025.
Dated 15 -07- 2025.

As recommended by Jammu and Kashmir Public Service Commission /Departmental Promotion Committee, sanction is hereby accorded to the promotion of following Senior Law Officers as Additional Secretaries to the Government in the Jammu and Kashmir Law Officers (Gazetted) Service in the Pay Level -12 (78800-209200) with immediate effect:

S/Shri

1. Waseem Shoket Butt
2. Muneer ul Hussain
3. Mohammad Yousuf

The Officers on their promotion shall continue at their present place of posting till further orders.

The Order shall be subject to the outcome of WP (C) No. 2939/2024, 2938/2024 and connected matters, pending before the Hon'ble High Court of Jammu and Kashmir at Jammu.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No.LAW-Estt/40/2025-10

Dated.15 -07-2025

Copy to the :-

1. Financial Commissioner (Addl. Chief Secretary) , Jal Shakti Department.
2. Commissioner Secretary to the Government, General Administration Department.
3. Commissioner Secretary to the Government, Social Welfare Department
4. Director Finance, Department of Law, Justice and Parliamentary Affairs.
5. Secretary, J&K Public Service Commission Srinagar/Jammu.
6. Director Litigation, Jammu/ Kashmir.
7. Director School Education, Jammu.
8. Private Secretary to Hon'ble Chief Minister, J&K for information of the Hon'ble Chief Minister.
9. Private Secretary to Secretary to Government, Department of Law, Justice and PA for information of the Secretary.
10. Concerned officers for information.
11. Incharge Website, Department of Law, Justice and PA.
12. Government Order file
13. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer